

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-1
IB-14(ND)/2021

IN THE MATTER OF:

Alpha Health sciences Pvt Ltd Through Sougat Sinha liquidator

....APPLICANT

SECTION
U/s IBC-59

Order delivered on 13.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Kumar Adv.
For the Respondent :
For the Intervener :

ORDER

Counsel for the Liquidator is present. The Registry is directed to issue notice to the ROC. The Counsel for the Liquidator is permitted to serve private notice to the RoC along with the copy of the petition.

List the matter on 22.03.2021.

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)